

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA ::  
HYDERABAD**

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Sub: High Court for the State of Telangana – Letter dated 22.02.2019 of the Hon'ble Sri Justice G.Raguram, Director, National Judicial Academy, Bhopal – Meeting of Hon'ble Judges in-charge of Judicial Education and Directors of State Judicial Academies **on 13<sup>th</sup> April, 2019** at National Judicial Academy, Bhopal – Nomination of Judge In-charge and Director, Judicial Academy – Reg.

**ORDER : ROC.NO.121/SO/2019, DATED 08.03.2019**

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The Hon'ble the Chief Justice has been pleased to nominate Smt. C.Sumalatha, Director, Judicial Academy for the States of Telangana and Andhra Pradesh, Secunderabad to participate in the "Meeting of Hon'ble Judges in-charge of Judicial Education and Directors of State Judicial Academies", to be held on 13<sup>th</sup> April, 2019, at National Judicial Academy, Bhopal.

  
**REGISTRAR GENERAL** 8-3-19

To

- 1) The Individual concerned.
- 2) The Registrar (IT-cum-CPC), High Court for the State of Telangana at Hyderabad. (With a request to place the same in the official website of the High Court.)